

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & IA No. 327 of 2013

Dated : 17th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Arti Steels Ltd.

....Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita C. Dasgupta

ORDER

We have heard the learned counsel for the State Commission.

Post the matter for further hearing on **18.12.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**